

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REVIEW APPLICATION NO. 170/00042/2017
IN

ORIGINAL APPLICATION NO. 940/2014

DATED THIS THE 22ND DAY OF NOVEMBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

1. Union of India
Represented by Secretary
Department of Post
Dak Bhavan
New Delhi – 110 001

2. Chief Postmaster General
Karnataka Circle
Bengaluru – 560 001.

3. Superintendent of Post Offices
Channapatna Division
Channapatna – 562 160

.....Review Applicants

(By Shri K. Gajendra Vasu, Senior Panel Counsel)

Vs.

B.G. Sampathkumar
Aged about 64 years
S/o Late Gangahanumaiah,
Retired Postman, Nelamangala
Residing at :
No. 1551, Indiranagara
Nelamangala 562 123

....Respondent

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

This RA is covered by several Hon'ble Supreme Court judgments as of now therefore there is no need to agitate the RA. RA is dismissed. No order as to costs. At this point of time, Shri K. Gajendra Vasu, learned counsel for the respondents, seeks some more time to comply with the order. Three more months granted.

(PRASANNA KUMAR PRADHAN)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicants in RA No.170/00042/2017

Annexure-RA1: True copy of judgment of Central Administrative Tribunal, Bangalore Bench in O.A. No. 940/2014 dated 10.03.2016

Annexure-RA2: True copy of judgment of Central Administrative Tribunal, Bangalore Bench in O.A. No. 1259/2014 dated 02.02.2016
